

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No.485 of 2011

(Arising out of Revision Order-02/VDR-II/STAX/BUILDWELL/ADJ/COMMR/2011-12 dated 05/05/2011 passed by Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Build Well Engineers

A/2, Akhand Deep Tenement,
Near Punam Nagar Society, Sama,
Vadodara, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

.....Respondent

APPEARANCE:

None appeared for the Appellant
Shri S K Shukla, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

Final Order No. A/ 10786 /2020

DATE OF HEARING: 11.03.2020
DATE OF DECISION: 11.03 .2020

RAMESH NAIR

The appellant filed a request letter to withdraw this appeal as they opted to avail the SABKA VISHWAS SCHEME, 2019.

2. Accordingly, the appeal is dismissed as withdrawn with a liberty to approach this Tribunal, in case the application under said Scheme, 2019 is not accepted.

(Dictated & Pronounced in the open court)

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**